

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

ROC.No. 3212/2022-B.Spl.,

Dated: 4 .08.2022

CIRCULAR

**SUB:** TELANGANA STATE JUDICIAL SERVICES - Availment of permission to leave the Headquarters by all the Judicial Officers - Certain Instructions - Issued.

**REF:** High Court's Circular ROC.No.5108/2004-B.Spl., dated 06.08.2004.

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It has come to the notice of the High Court that some of the Judicial Officers have made it a regular habit of leaving the Headquarters during the weekends / Holidays quite frequently, either with or without seeking permission. Absence of the Judicial Officers in their respective stations is causing disruption of work. the High Court deprecates such tendency on the part of Judicial Officers.

The Principal District Judges are hereby instructed to oversee and avoid such situation of leaving the Headquarters by Judicial Officers during the weekends / Holidays except in case of emergency and to make themselves available for attending to the Administrative/Judicial/other miscellaneous work attended to during the weekends / Holidays.

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All the Unit Heads and the Judicial Officers are therefore directed to strictly follow the instructions contained in the above circulars without fail.

- NOTE: (A) All the Prl. District and Sessions Judges/Unit Heads are directed to communicate the above Circular to all the Judicial Officers working in their Unit.
- (B) Receipt of this circular be acknowledged.

  
REGISTRAR (VIGILANCE)

To

1. The Prl. Secretary to the Hon'ble the Chief Justice and Personal Secretaries to the Hon'ble Judges (for placing before their Lordship's kind perusal).
2. All the Registrars, High Court for the State of Telangana at Hyderabad
3. The Chief Judge, City Civil Court, Hyderabad.
4. The Metropolitan Sessions Judge, Hyderabad.
5. The Chief Judge, City Small Causes Court, Hyderabad.
6. The Prl Special Judge for CBI Cases, Hyderabad.
7. **THE PRL. DISTRICT AND SESSIONS JUDGES:**  
Adilabad, Mancherial, Nirmal, Kumuram Bheem, Karimnagar, Jagtial, Rajanna Sircilla, Peddapalli, Khammam, Badradri Kothagudam, Mahabubnagar, Gadwal Wanaparthy, Narayanpet, Nagarkurnool, Sangareddy, Medak, Siddipet, Nalgonda, Suryapet, Yadadri Bhongir, Nizamabad, Kamareddy, Rangareddy, Medchal-Malkajgiri, Vikarabad, Hanumakonda, Warangal, Jangaon, Mahabubabad, Mulugu, Jayashankar Bhupalapally
8. The Director, Telangana State Judicial Academy, Secunderabad.
9. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
10. The Secretary, Telangana High Court Legal Services Committee, High Court for the State of Telangana, Hyderabad.
11. The Chairman/Presiding Officer of Industrial Tribunals/Labour Courts, Special Courts and Cooperative Tribunals in the State of Telangana.
12. The Section Officer, Special Officers Section, High Court for the State of Telangana at Hyderabad (for codification)

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